## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.170/252/HDB/2017
NAME OF THE COMPANY	Percept Infosol Private Limited
NAME OF THE APPLICANT/PETITIONER	Percept Infosol Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Dlanamjon Reden	Preak Comp. Say	1. ct. reds @ gmed-	topany

## Counsel for Respondent(s):

N	ame of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
				*.

Heard Shri L. Dhanamjay Reddy, Learned Company Secretary for the Applicant Company.

CA disposed of by separate orders.

Member (T)

Member (J)

Bm